

**Shri Surendranath Dwivedy**  
(Kendrapara): Why not the Minister  
of Parliamentary Affairs?

**Mr. Speaker:** That does not matter  
now. It was his Department and he  
has done it.

The question is:

"That the members of this  
House do proceed to elect in the  
manner required by paragraph 1  
of the motion adopted by Lok  
Sabha on the 20th November,  
1963, ten members from among  
themselves to serve as members of  
the Committee on Public Under-  
takings from the 1st May, 1964  
for the duration of the present  
Lok Sabha."

*The motion was adopted.*

**Shri Kanungo:** Sir, I beg to move:

"That this House recommends to  
Rajya Sabha that they do nomi-  
nate five members from Rajya  
Sabha to associate with the Com-  
mittee on Public Undertakings  
of the House from the 1st May,  
1964 for the duration of the pre-  
sent Lok Sabha and to communi-  
cate to this House the names of  
the members so nominated by  
Rajya Sabha."

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the members so nominated by  
Rajya Sabha."

*The motion was adopted.*

**MOTION RE: ASSOCIATION OF  
MEMBERS OF RAJYA SABHA WITH  
JOINT COMMITTEE ON OFFICES  
OF PROFIT**

**Shri G. N. Dixit (Etawah):** I beg  
to move:

"That this House recommends to  
Rajya Sabha that Rajya Sabha do  
elect two members of Rajya Sabha  
according to the principle of pro-  
portional representation by means  
of the single transferable vote, to  
the Joint Committee on Offices of  
Profit, in the vacancies caused by  
the retirement of Shri G. Rajago-  
palan and Shri Braja Kishore Pra-  
sad Sinha from Rajya Sabha and  
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ed, by Rajya Sabha to the Joint  
Committee."

*The motion was adopted.*

DEMANDS FOR GRANTS—Contd.

MINISTRY OF COMMUNITY DEVELOPMENT  
AND COOPERATION—Contd.

**Mr. Speaker:** The House will now  
take up further discussion and voting  
on the Demands for Grants under the  
control of the Ministry of Community  
Development and Cooperation. The  
Minister is to continue his reply.